

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR VISTAR CONSTRUCTIONS PRIVATE LIMITED OPERATING IN REAL STATE SECTOR AT DELHI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S. No.	Relevant Particulars	
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vistar Constructions Private Limited U70109DL1992PTC050575
2.	Address of the registered office	C-23 Greater Kailash Enclave, Part-I, New Delhi, Delhi-110048
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	National Capital Territory Delhi
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA (as the corporate debtor is not doing any business activities for last several years)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be requested to RP at Email ID: cirp.vcp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be requested to RP at Email ID: cirp.vcp@gmail.com
10.	Last date for receipt of expression of interest	07/11/2023
11.	Date of issue of provisional list of prospective resolution applicants	10/11/2023
12.	Last date for submission of objections to provisional list	17/11/2023
13.	Date of issue of final list of prospective resolution applicants	27/11/2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28/11/2023
15.	Last date for submission of resolution plans	28/12/2023
16.	Process email id to submit EOI	cirp.vcp@gmail.com

Date: 23/10/2023

Place: Delhi

Amit Agrawal
Resolution Professional
Reg No.- IBBI/IPA-02/IP-N00185/2017- 18/10456
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For Vistar Constructions Private Limited